

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00051/2018

IN

ORIGINAL APPLICATION NOs.170/00098/2016

DATED THIS THE 29TH DAY OF NOVEMBER

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Sri Vinayk T. Tandel,
Aged about 31 years,
S/o Sri Tukoba Tandel,
R/a Sea Bird Colony,
Chittakula Sadashivagad
Karwar, District Uttara Kannada-581 301.

...Petitioner

(By Advocate Shri P.A. Kulkarni)

vs.

1.Vice Admiral Girish Luthra,
The Flag Officer Commanding-in-Chief,
Head Quarters,
Western Naval Command,
Shahid Bhagat Singh Road,
Mumbai 400023.

2.Rear Admiral KJ.Kumar,
Flag Officer Commanding
Headquarters,
Karnataka Naval Area
Naval Base
Karwar-581308.

3.Sri Uptal Bora (present incumbent),
Staff Officer (civ)
Headquarters,
Karnataka Naval Area
Naval Base
Karwar-581308.
(U.K. District).

....Respondents

(By Shri Gajendra Vasu.. Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Consequent to our orders, the concerned respondents have passed a speaking order. Therefore, with liberty to challenge it, Contempt Petition is disposed off. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00051/2018

Annexure C-1: Copy of order dated 1.2.2018 in O.A. No. 98/2017

Annexure C-2: Copy of representation dated 9.3.2018

Annexure C-3: Copy of speed post tract record

Annexure C-4: Copy of speed post tract record

Annexure referred to by the Respondents in the CP

Annexure R1: Copy of speaking order

Annexure R2: Copy of WP

Annexure R3: Copy of status

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